

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.11/BB/ 2017	-	For Orders	230/ 232	Altair Engineering and Software Technologies India Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Penikal. H. Arjun

Adv. for Petitioner



Counsel for petitioner is present. He requested time for submitting further clarification. Hence, the matter is re-opened suo-motu on the request of the counsel for petitioner.

To hear further arguments/submission, list it on 10.07.2017.


MEMBER (J)


MEMBER (T)